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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **19 July 2012**, the Security Council Committee established pursuant to resolution 1988 (2011) deleted the entries specified below from the Committee's List (the 1988 List). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) therefore no longer apply to the following individuals:

A. Individuals associated with the Taliban

TI.T.12.01. Name: 1: TAHIS 2: na 3: na 4: na

Name (original script): تاحيس

Title: Haji **Designation:** Deputy Minister of Civil Aviation under the Taliban regime **DOB:** na **POB:** na **Good quality a.k.a.:** Tahib **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 29 Nov. 2011) **Other information:** Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.M.29.01. Name: 1: ABDUL WASAY 2: MU'TASIM 3: AGHA 4: na

Name (original script): عبد الواسع معتصم آغا

Title: Mullah **Designation:** Minister of Finance under the Taliban regime **DOB:** a) 1961 b) Approximately 1968 **POB:** a) Jelawur village, Arghandab District, Kandahar Province, Afghanistan b) Speerwan village, Panjwai District, Kandahar Province, Afghanistan **Good quality a.k.a.:** a) Mutasim Aga Jan b) Agha Jan c) Abdul Wasay Agha Jan Motasem **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 9 Jul. 2007, 21 Sep. 2007, 3 Oct. 2008, 13 Feb. 2012) **Other information:** He is a Taliban fundraiser who frequently travels to Gulf States. Member of Financial Commission of the Taliban Supreme Council as at 2011. His family is linked by marriage to Mullah Mohammed Omar (TI.O.4.01). Believed to be in Afghanistan/Pakistan border area. Belongs to Sadat ethnic group. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:
<http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

This is the tenth update of the List in 2012.

19 July 2012